

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-540(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.05.2018.**

**NAME OF THE COMPANY: M/s. Rakesh Mehra V/s. M/s. Saha Infratech
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Samar Singh and Mr. Shreyas Mehrotra, Advocates		
	For the Respondent:	Mr. Avirup Benjamin and Mr. Shambhu Nandi, Advocates		

ORDER

Mr. Avirup Benjamin, Advocate has put in his appearance on behalf of the Corporate Debtor. He wishes to file his reply. Let the same be filed with an advance copy to the opposite counsel.

To come up on 30th May, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**